

सेवा के उपरान्त लिपिक संवर्ग में नियुक्ति पर विचार किया जाता है। वे कर्मचारी, जो मिडिल कक्षा पास हैं, 8 वर्ष की सेवा पूरी करने के पश्चात् उन्हें गोदाम-कीपर/रिकार्ड-कीपर/बिल-क्लेक्टर/खजांची (सभी लिपिक संवर्ग के पदों) के पदों पर पदोन्नति देने के लिए विचार किया जाता है। कर्मचारियों के काम के घंटों का ध्यान में रखते हुए 1/2 तथा 1/3 वेतन-मान पर नियुक्तियां की जाती हैं। जब भी ऐसी रिक्तियां होती हैं, उनकी पूर्ण-कालिक नियुक्तियों पर विचार किया जाता है और उन्हें ऐसे उम्मीदवारों की तुलना में तरजीह दी जाती है जो कि बैंक में कार्यरत नहीं होते। अधीनस्थ संवर्ग के कर्मचारियों की भर्ती बैंक द्वारा पूरी निष्पक्षता के साथ की जाती है।

जहां तक संघ द्वारा इश्तिहार में अनुसूचित जाति/अनुसूचित जनजाति के वास्ते आरक्षित रिक्तियों में से बाकी बचे रहे पदों पर पदोन्नति दिये जाने से सम्बन्धित आरोपों का सम्बन्ध है, यह मामला उपयुक्त कार्यवाही के लिए बैंक के साथ उठाया गया है।

Steel and Steel Materials Distributed by Sill to States

3631. SHRI XAVIER ARAKAL;
SHRI HARIKESN BHADUR:

Will the Minister of STEEL AND MINES be pleased to state:

(a) what is the quantum of steel and steel materials distributed by the Steel Authority of India in the years 1977 to 1980, state-wise list;

(b) what are the criteria for distribution;

(c) has he received any complaint against;

(d) who are the persons or agencies in Kerala receiving the allotment; their list; and

(e) has he received any complaint from any State or from Kerala against the misuse of the quota?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) to (e). The information is being collected and will be laid on the Table of the House.

Foreign Exchange repatriated by US Corporation, CARE INC.

3632. SHRI A. K. BALAN;
SHRI HANNAN MOLLAH:

Will the Minister of FINANCE be pleased to state:

(a) whether the U.S. Corporation, CARE Inc. has been annually repatriating foreign exchange in U.S. dollars to its Head Office America through the Reserve Bank of India;

(b) what is total and year-wise amount so repatriated in foreign exchange by CARE;

(c) whether the sources of the funds for the foreign exchange were from Indian Government or non-Government sources; and

(d) whether or not under the Laws of India CARE is required to prepare and/or maintain regular books of accounts and financial records in respect of its funding and operations in India?

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): (a) Yes, Sir.

(b) The total and year-wise amount repatriated in foreign exchange by CARE is given in the statement attached.

(c) The sources of funds for which conversion in foreign exchange is allowed are from State governmental sources which receive food commodity assistance.